

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

CUSTOMS Appeal No. 10628 of 2020-DB

[Arising out of Order-in-Original/Appeal No MUN-CUSTOM-000-APP-273-274-19-20 dated 14.02.2020 passed by Commissioner (Appeals) Commissioner of Central Excise, Customs and Service Tax-AHMEDABAD]

C.C.-MUNDRA

...Appellant

Office Of The Principle Commissionerate Of Customs,
Port User Buld. Custom House Mundra,
Mundra

VERSUS

PHILLIPS CARBON BLACK LTD

...Respondent

31, Netaji Subhas road
Kolkata, West Bengal-700001

APPEARANCE:

Shri. Anand Kumar, Superintendent (Authorized Representative) for the
Appellant
Shri Niraj Baheti, CA for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
 HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 12.10.2023
DATE OF DECISION: 19.10.2023

The appeal is disposed of. For order, see order of date in Customs Appeal
No. 10525 of 2020.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**

PALAK